

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1265 OF 2018 IN
DFR NO. 3304 OF 2018 & IA NO. 1240 OF 2018

Dated: 11th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Airkonnect Networks Pvt. Ltd.

.... Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission
& Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Kiran Singh
Mr. Amit Nagar

Counsel for the Respondent(s) :

ORDER

List the matter on **17.09.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/kt